

POST-OFFER ADVERTISEMENT UNDER REGULATION 18(12) IN TERMS OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED ("SEBI (SAST) REGULATIONS") FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

DOLPHIN MEDICAL SERVICES LIMITED

Corporate Identification Number: L24239TG1992PLC014775;

Registered Office: Level 3, Plot No 13, Green Lands Colony, Gachibowli, Seri Lingampally, K.V.Rangareddy, Hyderabad, Telangana - 500032;

Contact Number: 040-65889357 / 23738877;

Email Address: dolphincomplianceofficer@gmail.com; **Website:** www.dolphinmedicalservices.com

This Post Offer Advertisement is being issued by Rarever Financial Advisors Private Limited ("Manager to the Offer") on behalf of **Mr. Amarandhar Reddy Kotha (Acquirer 1) and Mr. Mallour Rajesh Kumar (Acquirer 2) (hereinafter collectively referred to as 'Acquirers')** in connection with the Open Offer to acquire 39,25,988 Equity Shares having a Face Value of ₹ 10/- each ("Equity Shares") of The Dolphin Medical Services Limited ("Target Company") **at a price of ₹ 4.80**, representing 26% of the Equity Share Capital of the Target Company ("Offer") from the equity shareholders of the target company, in compliance with Regulation 18(12) of the SEBI (SAST) Regulations (the "Post Offer Advertisement").

The Detail Public Statement dated May 22, 2026, which was published in the following newspapers in accordance with the provisions of Regulation 14(3) of the SEBI (SAST) Regulations, 2011:

Newspaper & Language	Editions
Financial Express (English)	All Editions
Jansatta (Hindi)	All Editions
Mana Telangana (Hyderabad Daily)	Hyderabad
Mumbai Lakshadeep (Marathi)	Mumbai

1.	Name of the Target Company	:	Dolphin Medical Services Limited
2.	Name of the Acquirer and PAC	:	Mr. Amarandhar Reddy Kotha (Acquirer 1) and Mr. Mallour Rajesh Kumar (Acquirer 2)
3.	Name of the Manager to the Offer	:	Rarever Financial Advisors Private Limited
4.	Name of the Registrar to the Offer	:	Integrated Registry Management Services Private Limited
5.	Offer details		
	a.) Date of opening of the Offer	:	Friday, July 31, 2026
	b.) Date of closing of the Offer	:	Thursday, August 13, 2026
6.	Date of completion of payment of consideration and communication of Rejection/Acceptance	:	Friday, August 21, 2026

7. Details of Acquisition:

Sr.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1	Offer Price (in Rs.)	₹4.80/-		₹ 4.80/-	
7.2.	The aggregate number of Shares tendered	39,25,988		18,000	
7.3.	The aggregate number of Shares accepted	39,25,988		18,000	
7.4.	Size of the offer (the number of Equity Shares multiplied by the Offer Price per Equity Share)	₹1,88,44,743/-		₹ 86,400/-	
7.5.	Shareholding of the Acquirers before Public Announcement • Number • % of Equity Share Capital	1,327 0.01%		1,327 0.01%	
7.6.	Shares agreed to be acquired by way of a Share Purchase Agreement ('SPA') • Number • % of Equity Share Capital	31,63,390 20.95%		31,63,390 20.95%	
7.7.	Shares acquired by way of Open Offer • Number • % of Equity Share Capital	39,25,988 26.00%		18,000 0.12%	
7.8.	Shares acquired after Detailed Public Statement ('DPS') • Number of Shares Acquired • Price of the Shares Acquired • % of the shares acquired	NIL Not Applicable Not Applicable		NIL Not Applicable Not Applicable	
7.9	Detail	Pre Offer		Post Offer	
		No. of Shares	% of Equity Share Capital	No. of shares	% of Equity Share Capital

	Pre & Post offer Shareholding of the Acquirers	70,90,705	46.96	31,82,717	21.08
7.10.	Detail	Pre Offer	Post Offer	Pre Offer	Post Offer
	Pre & Post offer Shareholding of the Public	1,11,07,651 73.56%	71,80,336 47.55%	1,11,07,651 73.56%	1,10,88,324 73.43%
7.11	Post Offer Shareholding of the Target Company	No of Share		% of shareholding	
	Promoter and Promoter Group (A)				
	Acquirers	31,82,717		21.08%	
	Existing Promoters	8,28,911		5.49%	
	Total (A)	40,11,628		26.57%	
	Public Shareholders	1,10,88,324		73.43%	
	Total (A+B)	1,50,99,952		100.00%	

Note: a) The difference, if any, in the percentage is due to rounding-off

b) Pre-Shareholding Pattern is based on June 30, 2026.

8. The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited (BSE), and the registered office of the Target Company.

Issued by the Manager to the Offer on behalf of the Acquirer

MANAGER TO THE OFFER	REGISTRAR TO THE OFFER
 RAREVER FINANCIAL ADVISORS PRIVATE LIMITED Registered Office: 807, Iconic Shyamal, Shyamal Cross Road, 132 Ring Road, Satellite, Manekbag, Ahmedabad, Gujarat, 380015 Contact Person: Mr. Prasann Bhatt / Mr. Jiten Patel Tel No.: +9199981 23745 Email: mb1@rarever.in Investor Grievance Id: IG@rarever.in SEBI Reg. No.: INM000013217	 Integrated Registry Management Services Private Limited Registered Office: 2nd Floor, Kences Towers, 1, Ramakrishna Street, T. Nagar - 600017, Chennai, India Contact Person: Mr. J Gopinath Contact Number: +91-080 — 23460815 to 818 Email: irg@integratedindia.in Website: www.integratedregistry.in

For and on behalf of the Acquirers



Mr. Amarandhar Reddy Kotha
(Acquirer 1)



Mr. Mallour Rajesh Kumar
(Acquirer 2)

Date: Thursday, 27, 2026

Place: Hyderabad